

Notifications and Orders

(115) Appointment of ADC as Estate Officer - No. 10/3/2-UTFI(I)- 2008/260.—In exercise of the powers conferred under sub-section (g) of Section 2 of the Capital of Punjab (Development and Regulation) Act, 1952, and all other powers enabling him in this behalf, the Administrator, Union Territory, Chandigarh is pleased to appoint Shri I.S. Sandhu, Additional Deputy Commissioner, Chandigarh as the Estate Officer under the Capital of Punjab (Development and Regulation) Act, 1952 and the Rules made thereunder with immediate effect.

(See Chandigarh Administration Gazette, (Extra.) dt. 10.1.2008 at page 92)